GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2211 ANSWERED ON:21.07.2009 RELIEF TO GRAPE PRODUCERS Chavan Shri Harischandra Deoram

Will the Minister of AGRICULTURE be pleased to state:

(a) whether grape producers had suffered heavily due to unseasonal rains and hailstorms in the various parts of the country including Maharashtra;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to provide relief to the grape producers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): The information is being collected and will be laid on the Table of the House.

(c): There are two schemes for provision of assistance in the wake of natural calamities including hailstorm, namely, Calamity Relief Fund (CRF) and National Calamity Contingency Fund (NCCF). Under the extant norms of expenditure for assistance from CRF/NCCF, input subsidy is admissible to small & marginal farmers for crop loss of 50% and above, @ Rs.2000/- per hectare in rainfed areas, Rs.4000/- per hectare for areas with assured irrigation and Rs.6000/- per hectare for all types of perennial crops. Input subsidy is also admissible to other farmers (other than small & marginal farmers) for crop loss of 50% and above at the above rates for 1 hectare per farmer for natural calamity occurring for first time and upto 2 hectares per farmer for successive natural calamities, irrespective of the size of holding.